

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No.120

CP (CAA) No. 74/Chd/Hry/2022
(2nd Motion)

IN THE MATTER OF:

**Dynamic Drilling & Offshore Services ...
Private Limited**

Petitioner Company

Under Section: 230-232, CA 2013

Order delivered on 10.04.2024

Due to paucity of time, the matter could not be taken up today, hence
adjourned to 31.05.2024.

Sd/-

Court Officer